

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ROADPIPER TECHNOLOGIES PRIVATE LIMITED

1.	Name of Corporate Person	Roadpiper Technologies Private Limited
2.	Date of Incorporation of Corporate Person	30 th July, 2015
3.	Authority under which Corporate person is incorporated	Registrar of Companies, Mumbai
4.	Corporate Identity Number of Corporate person	U74999MH2015PTC266994
5.	Address of registered office of Corporate person	G-605, Akruti Orchid Park, Sakinaka Mumbai – 400 072
6.	Liquidation commencement date of Corporate person	11 th January, 2021
7.	Name, address, email address, telephone number and the Registration number of the liquidator	Name: Mr. Dilip Gupta Address: C/o Advocate Ganesh Gupta, No. 8, Ellora CHS Ltd, Behind Abhyudaya Bank Ltd., Daftary Road, Malad (East), Mumbai – 400 097 Email: ipdilipgupta@gmail.com Telephone number: 98700 47608 Registration Number: IBBI/IPA-002/IP-N00765/2019-2020/12484
8.	Last date for submission of claims	11 th February, 2021

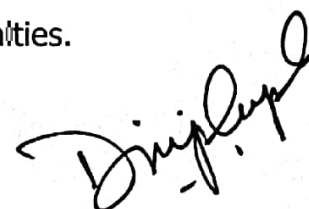
Notice is hereby given that Roadpiper Technologies Private Limited has commenced voluntary liquidation on 11th January, 2021.

The stakeholders of Roadpiper Technologies Private Limited are hereby called upon to submit a proof of their claims, on or before 10th February, 2021 to the Liquidator at the address mentioned against Item No. 7 above.

The financial creditors, if any shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

DILIP GUPTA
INSOLVENCY PROFESSIONAL
IBBI/IPA-002/IP-N00765/2019-2020/12484



Date: 12th January, 2021
Place: Mumbai

Dilip Gupta
Liquidator